

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 109
(IB)-2301(ND)2019**

Under Section: 9 of IBC.

In the matter of:

M/s Logicon Engineers Pvt. Ltd.

....Applicant

Vs.

M/s Gold Plus Glass Industry Ltd

....Respondent

Order delivered on 19.12.2019

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant

: Mr. S. Vishwanathan, Proxy counsel

For the Respondent

: Ms. Nikki Kantawala, Adv.

Mr. Rishabh Sharma, Adv.

ORDER

Learned counsel for the applicant seeks time to file rejoinder,
with copy in advance to the other side. List on 07.02.2020.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

Mukesh